

other socio-economic factors are existing, they are taken into consideration.

Soviet Academy Publication

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*1013. { Shri Raghunath Singh:
Shri Bibhuti Mishra:

Will the Prime Minister be pleased to state:

(a) whether Government have seen the Soviet Academy's book entitled 'Reformation, Revisionism and Problem of Contemporary Capitalism' in which the domestic policy of the Prime Minister of India has been attacked and India has been painted as building State Capitalism; and

(b) if so, what action Government propose to take in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Government have seen the book in question. It does not contain any attack on the domestic policy of the Prime Minister of India. One article in this book, among other things, refutes certain passages from a book "India's Socialistic Pattern of Society" by Shri J. P. Chandra.

(b) Does not arise.

Shri Raghunath Singh: May I know whether this sentence occurred in the book or not, that India is building State capitalism?

Shri Sadath Ali Khan: That is what we said now.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is partly true.

Moral Rearmament Organisation

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*1015. { Shri Narayanankutty Menon:
Shri Tangamani:

Will the Prime Minister be pleased to state:

(a) whether the Moral Rearmament Organisation is having its activities in India;

(b) if so, how many foreigners have visited India in connection with the activities of the organisation during 1960 so far; and

(c) how many such foreigners are still in India?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Permission was given in February this year for the issue of visas to visit India to 73 members of the Moral Rearmament Organisation. This party was on a tour round the world.

(c) This information is not readily available, but the period of validity of the visas was limited to three months' stay in India.

Shri Narayanankutty Menon: May I know whether the Government is aware that a large delegation led by a Government official of the Kerala State is at present attending the M.R.A. conference in Europe, and whether the Kerala Government consulted the Central Government before giving permission for a State employee for participating in that conference?

Shrimati Lakshmi Menon: How does this arise from this question? This relates to the grant of visas to foreigners.

Shri Narayanankutty Menon: This relates to part (a), whether the Moral Rearmament Organisation is having its activities in India. In pursuance of the activities, people are being sent.

Shrimati Lakshmi Menon: These are persons who have left India to go abroad.

Shri Tangamani: May I know whether the Government is aware of the statement which was released to the press by the I.N.T.U.C. by S. M. Narayanan after attending the World Assembly on Moral Rearmament at Caux that they are having schools on anti-Nehruism, anti-Indianism, more particularly about the principle of co-existence?

Mr. Speaker: Against the principle of co-existence?

Shri Tangamani: There was a statement issued in the press which says that the question of peaceful co-existence is contested and schools are being run on this basis.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I do not remember that particular name or letter, but, broadly speaking, our attention has been drawn to such statements.

Shri Tangamani: May I know whether Government is aware that the manifesto which was issued by the MRA has been widely circulated in this country and that it contains among other things the points which I have already raised?

Shri Jawaharlal Nehru: I am afraid I have not read the manifesto, and I do not know how widely it has been circulated, but again, broadly speaking, we know the attitude of what is called the MRA, and it is not in line with our attitude.

Shri Tangamani: It was stated by the hon. Deputy Minister that 73 people were given visas to visit this country. May I know whether these 73 members of the MRA were given an official reception in Raj Bhavan at Trivandrum?

Shrimati Lakshmi Menon: When these people were in Trivandrum, they wanted to meet the Governor, and the Governor met them and I suppose he served them tea also. Some of the local invitees were also there.

Shri Jagannatha Rao: May I know whether Indians go abroad under the auspices of this organisation, and if so, what foreign exchange they are allowed?

Shrimati Lakshmi Menon: I do not think any foreign exchange is allowed, but Indians do go to this world assembly.

Shri Narayanankutty Menon: May I know whether Government has issued any passports to any Government officials for taking part in the conference at Caux this year?

Shrimati Lakshmi Menon: I want notice for that.

Shri Jawaharlal Nehru: No such approaches are normally made to us. I do not know if any case has happened even in the past. A person goes for some reason or other and takes advantage of his visit abroad maybe to attend that conference, but the question of our giving a passport or foreign exchange hardly arises.

Shri Vasudevan Nair: It is very clear that this MRA is openly having some political programmes and having international organisations under its command. Has it come to the notice of the Government that these people who had come to Trivandrum and who were staying there for a long time were having all sorts of contacts with Ministers, with officials, were even visiting jails and other things? I want to know whether Government appreciates the activities of such an organisation which is openly political in its activities.

Mr. Speaker: From visas we are going away.

Shri Jawaharlal Nehru: We are rather going away, but broadly speaking, as I have already hinted at, we do not approve of any political activities or political views of the MRA.

Shri Braj Raj Singh: The Prime Minister said that he was not in the know of any case in which a passport was issued for a person going to the MRA conference from India. May I submit that the Deputy-Speaker of the U.P. Assembly, Shri Ramnath Tripathi and his wife and a Member of the Rajya Sabha, Shri Gopinath Singh, went to attend a conference of the MRA? May I know whether they were issued passports for the attending the conference or for some other purpose?

Mr. Speaker: That was some years ago, I think.

Shri Jawaharlal Nehru: I could not answer that question precisely, but we do not issue passports for attending the MHA conference to anybody.

A person is issued a passport for going abroad to certain countries, that is all—for a particular purpose. If he takes advantage of that, it is another matter. Also, I presume that the Deputy-Speaker is not an official. The question asked was about officials.

Shri Ansar Harvani: Is the Government aware that the MRA has made it possible for many citizens of our country to see half the world, and the peace conference the other half of it?

Mr. Speaker: Order, order. Hon. Members are all giving information to the House, not seeking it.

Shri Joachim Alva: Has the attention of the Government been drawn to a recent article by a British M.P. in the *New Statesman* attacking the founder of the MRA for specially claiming that he is associated an Oxford University Degree, also challenging the amount of funds at his disposal and also his political philosophy?

Mr. Speaker: How does it arise?

Shri Narayanankutty Menon: The Prime Minister said that passports are applied for some other purposes and then the opportunity is taken for attending the MRA conferences. May I know whether Government is aware that an Inspector of the State Transport of the Kerala Government applied for a passport for the specific purpose of attending the MRA conference and whether the passport has been granted to him, and who has met his expenses?

Shri Jawaharlal Nehru: I do not know, I could not answer that without an enquiry, but I am dead certain that expenses have not been paid for out of any public funds. Maybe it sometimes happens the MRA provides the funds.

Shri Braj Raj Singh: They always provide.

Shri Raghunnath Singh: And the Peace Council also.

Shri Braj Raj Singh: I agree.

Shri Tangamani: May I know whether leaders of the Vimochana Samara Samiti like Mannath Padmanabhan and the present Home Minister have also attended this conference, and after this delegation's return here it was stated that God had delivered Kerala from Communism?

Mr. Speaker: Order, order. What all every hon. Member says is not the responsibility of the Central Government.

Raja Mahendra Pratap: As far as I know, the MRA is doing very good work. Also, the peace conference of Soviet Russia is also doing good work in its own way. When they are doing good work, I think Government will kindly recognise their work.

Tibetan Refugees in Darjeeling

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*1016. { Shri P. K. Deo:
 { Shri Ajit Singh Sarhadi:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that all the Tibetan refugees who have recently come from Tibet want to be settled at Darjeeling;

(b) if so, the reasons therefor;

(c) whether proper screening is done of these refugees; and

(d) whether the Tibetans who came to Gorakhpur have expressed their desire to settle down at Darjeeling?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) and (b). No Sir, not all the refugees want to settle in Darjeeling, but many of them prefer to do so, as there is already in the Darjeeling District a large settled Tibetan population, and as the climate of Darjeeling would suit them better.

(c) All refugees who enter India are properly screened.

(d) The refugees who came to Gorakhpur would also prefer to settle in Darjeeling for the reasons stated above.